

(2)

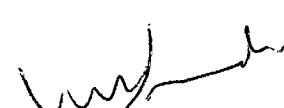
Dated: 8/11/93.

Afflicant by Sh. A.R. Atrey.
Respondents by Shri P.N. Chandurkar.

Admit.

Reply within four weeks.

The matter be listed for
final hearing in the week
commencing from 4/4/94.


(M.S. Deshpande)
V/c.

&

Dated: 27-4-94. Camp: Nagpur

None for the applicant. Shri
Manoj Mishra for Shri P.N. Chandurkar
for the respondents.

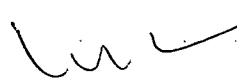
The respondents' counsel makes
a statement that all the retiral
benefits as prayed in this case
have been paid to the applicant
yesterday. In view of this nothing
survives in the petition and it is
disposed of as fully satisfied.

Order dtd. 27-4-94
handed over to
G.J. Ghenge on
behalf of applicant
on 28-4-94.



Copy of respondents
handed over to S.L. Madhwarak.
on 29/4/94.

29/4/94


(M.S. Deshpande).
V/c.